## CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

O.A.No.320/97

Friday this the 12th day of September, 1997

## CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN HON'BLE MR. S.K. GHOSAL, ADMINISTRATIVE MEMBER

- C. Lalitha, Ex-Casual Labourer Southern Railway, Trivandrum Division.
- 2. K.Pankajakshi -do-
- 3. A. Lalitha -do-
- 4. K. Yasodara -do-
- 5. K. Santha -do-
- 6. K. Krishnamma -do-
- 7. P. Thankamony -do-
- 8. C. Vijayamma -do- ... Applicants

(By Advocate Mr. T.C. Govindaswamy)

Vs.

- Union of India through the General Manager, Southern Railway, Headquarters Office, Park Town PO, Madras. 3.
- 2. The Senior Divisional Personnel Officer, Southern Railway, Trivandrum Division, Trivandrum.14. ... Respondents

(By Advocate Mr. P.A.Mohammed)

The application having been heard on 12.9.1997, the Tribunal on the same day delivered the following:

## ORDER

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

Respondent No.2 is present. The position has been explained. After making submission for quite some time learned counsel for applicants wishes to withdraw this application with liberty to seek appropriate reliefs against A-11 order and the declared policy of the Railways not to re-engage casual labourers even though they have rendered long period of casual service.

contd....

2. Reserving that liberty to the applicants, the application is closed as withdrawn. Parties to bear their costs.

Dated the 12th day of September, 1997.

S.K. GHOSAL ADMINISTRATIVE MEMBER

A.V. HARIDASAN VICE CHAIRMAN

/ks/

## LIST OF ANNEXURE

1. Annexure A-11: A true copy of the Memorandum No. V/P.564/I/Emp/TVC Divn/Vol.5 dated 13,2.97 issued by the Second Respondent.

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